

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.127 of 2013

Dated : 2nd July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Lafarge India Pvt. Ltd.

... Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant(s) :

Ms. Surbhi Sharma
Mr. S.C. Sood (Rep.)

ORDER

Admit. Issue notice to the Respondents returnable on 31.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **31.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg